

(b) Yes, Sir.

(c) Yes, Sir. Some civilians do enter the range stealthily and in an unauthorised manner to collect metal scrap which they sell later on.

(d) and (e) Yes, Sir. Some civilians do fence off the vast area of the Range, or to completely seal all entry-points by pacing sentries all along its periphery. However, patrolling by the Army personnel and local police is organised regularly to determine attempts of unauthorised entry into the range. Sentries are also posted at all important points and warning notices are placed for bidding people to enter the Range.

Curb on Crackers

5216. SHRI TRILOK CHAND:
SHRI SHIV SHARAN
VERMA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Probe report suggests curbs on Crackers" appearing in the Hindustan Times of 3rd October, 1981;

(b) if so, reaction of Government thereto; and

(c) action taken with details thereof?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) and (c) Specific recommendations of the Delhi Administration on the report in question are yet to be received by Government.

Suggestion made by the Minister of Cottage and Small Scale Industries, West Bengal

5217. PROF. RUP CHAND PAL: Will the Minister of INDUSTRY be pleased to state:

(a) the steps taken by Government on the suggestion made by the Minister of Cottage and Small Scale Industries, Government of West Bengal at the 35th Meeting of the Small Scale Industries Board held at New Delhi on 9th July, 1981; and

(b) if not, reasons for the delay?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b) The Small Scale Industries Board in its last meeting on 9th July, 1981 has constituted a Standing Committee which will, inter-alia, examine the suggestions made by the various members including Minister of Cottage and Small Scale Industries, Government of West Bengal, and identify the specific action frames arising out of these deliberations.

Verifications of Unions in Employees Provident Fund Organisation

5218. SHRI K. LAKKAPPA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that All India Employees Provident Fund Staff Federation, New Delhi is the only recognised Federation in the Employees Provident Fund Organisation;

(b) whether it is also a fact that the verification of all the unions is under process for the last two years and some unions like Bangalore union, are again being ordered for verification; and

(c) if so, what are the reasons for re-verifications and how much time will it take to complete this job so that the position of the Rival Groups is exposed and may not be given any cognizance?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.